

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 25.06.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 272 of 2019 & I.A. No. 1715 of 2020	Vidhya Achu Roy Vs. Suraj Mani Engineers Pvt. Ltd. & Ors.	Nikhil Swami	Goutham Shivshankar-R2-R5 Aishwarya-R1-R5

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 438 of 2021	Vishnoo Mittal & Anr. Suspended Board of Director/ Shareholder/Resolution Applicant of Xalta Food and Beverages Pvt. Ltd. Vs. Naveen Kumar Jain Resolution Professional for Xalta Food and Beverages Pvt. Ltd.	Abhishek Anand	
-----------	---------------------------------------	---	----------------	--

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**